

Demand for U.P. for fixing Support Prices of Oilseeds and Pulses

1883. SHRI SOMNATH CHATTERJEE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Government of Uttar Pradesh have demanded for fixing the support prices for oil seeds and pulses to ensure stability in their production which fluctuated with price variations; and

(b) the reaction of Government thereto?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). At the Chief Ministers Conference held on 10th and 11th January, 1978, the Chief Ministers including that of U. P. had emphasised the need for fixation of suitable support prices for oilseeds and pulses, with a view to increasing their production. Support prices for 1978-79 season have already been announced for groundnut, soyabean and sunflower seed. The Agricultural prices Commission has also submitted its recommendations on the level of support prices of rapeseed and mustard which are at present under consideration. As regards pulses support price for the gram crop to be marketed in 1978-79 had been announced in October, 1977. The Agricultural Prices Commission has also submitted its recommendations on the level of support prices of arhar and moong and the Government's decision thereon is likely to be announced shortly.

Writing off Bad Debates by DDA

1884. SHRI SOMNATH CHATTERJEE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware that a large number of contractors had been advanced huge amounts of money

by the DDA officials without ensuring any collateral and the DDA officials have moved that Rs. 10 lakhs advanced to a contractor be written off as he is not traceable;

(b) if so, the steps Government propose to take in this matter; and

(c) whether Government is considering to enquire into the matter raised?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir. The Delhi Development Authority has reported that no advance has been paid to any contractor without ensuring any collateral. Also there is no move to write off an advance of Rs. 10 lakhs to a contractor.

(b) and (c). Does not arise.

Central Government Staff Quarters, Howrah

1885. SHRI SOMNATH CHATTERJEE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have received memorandum from the General Secretary, Welfare Association, Santragachi Central Government Staff quarters, Howrah; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir. A Memorandum has been received recently.

(b) The Association has represented for the provision of certain facilities like medical facilities central School, Railway overbridge boundary wall etc. The concerned Departments have been requested to consider provision of these facilities in the colony.